

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI.**

ORDER

Pursuant to the directions conveyed vide e-mail dated 07.07.2023 of Joint Registrar (Judicial)/CPC, Hon'ble High Court of Delhi/New Delhi and order no. 1377/51912-936/F.1(3)/Gaz/23 dated 11th July, 2023 of Pr. District & Sessions Judge (HQ), Tis Hazari Courts, Delhi, the following Committee is hereby constituted **to monitor/observe the reasons of delay of cases pending for more than 2 years** of North-East District with immediate effect :-

- | | |
|------------------------------------|-------------|
| 1. Sh. Pulastya Pramachala, ASJ-03 | Chairperson |
| 2. Sh. Aashish Gupta, ACMM | Member |
| 3. Ms. Babita Puniya, SCJ-cum-RC | Member |

[Handwritten Signature]
19-07-2023

(VIRENDER KUMAR BANSAL)
Principal District & Sessions Judge
North-East District,
Karkardooma Courts, Delhi

No. 5061-5069/Judl./N.E./KKD/Delhi/2023

Dated : 19 JUL 2023

Copy forwarded for information and necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (Hqs), Tis Hazari Courts, Delhi.
3. Sh. Pawan Kumar Jain, Chairman (IT/Digitization Cell), Delhi District Courts, Delhi.
4. The Officer In-Charge, Computer Branch/IT Cell, Karkardooma Courts, Delhi.
5. All the Judicial Officers of DHJS & DJS, North-East District, Karkardooma Courts, Delhi.
6. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
7. R&I Branch, North-East District to upload the same on LAYERS.
8. PS to the undersigned

[Handwritten Signature]
17-07-2023

Principal District & Sessions Judge
North-East District,
Karkardooma Courts, Delhi